

### [ श्री रणजीत सिंह ]

दिल्ली प्रशासन के बाहनों द्वारा पहुँचाई जाती हैं, उन सभी बोरियों में दो किलो से लेकर पांच किलो तक खाद्यान्नों की चोरी भारतीय खाद्य निगम तथा दिल्ली राज्य आपूर्ति निगम की मिलीभगत से गोदामों से तथा रास्ते में ही कर ली जाती है। ऐसे हजारों मामलों में मयसबूत शिकायत की गई है परन्तु आज तक कोई भी कार्यवाही नहीं की गई। इस प्रकार इन राशन दुकानदारों का लखों रुपया सहाने की कीमत का खाद्यान्न इन सरकारी संस्थाओं द्वारा सर्रास चोरी किया जा रहा है।

जहोदया, इस संदर्भ में कुछ सुझाव आपकी भारफ्त मंत्रालय को दे रहा हूँ जिससे कि आम गरीब जनता के लिए वितरण प्रणाली में सुधार व क्षमता लायी जा सके। पहला है समय पर खाद्यान्नों की सप्लाई; दूसरा है खाद्यान्नों का कम तोल में न मिलना। यह एक बेहद गम्भीर समस्या है कि भारतीय खाद्य निगम तथा दिल्ली राज्य नागरिक राशन की दुकान पर गेहूँ, चावल तथा चीनी कम तूलाई की पहुँचती है। यह अन्धाधुन दो किलो पाँच किलो तक प्रति बोरी होता है। दम्बर तीन है, खाद्यान्नों की गुणवत्ता। घटिया चिप्स के गेहूँ चावल तथा चीनी की सप्लाई होती है। लिखित तौर पर शिकायतें करने पर भी कार्यवाही नहीं होती है। खाद्यान्नों की सप्लाई के साथ नमूने तक नहीं भेजे जाते। सांग है कि खाद्यान्नों की हर बक्की की जाँच भारतीय खाद्य निगम के गोदामों में करने के पश्चात् ही खाद्यान्न दुकानों तक पहुँचाये जायें... (समय की घंटी) मैं खतम कर रहा हूँ। उचित दर की नयी दुकानें खोली जायें तथा चीनी की बिक्री पर कम्पैशन वृद्धि थोड़ी की जायें। जहोदया, तो मेरा आपसे कहना यह है कि कन्सन्ड मिनिस्टर के द्वारा इस मामले को टेक्निक किया जाए और इसको सिस्टमेटिक तथा चैनेलाइज किया जाए। यह कहकर, आपने मुझे समय दिया, मैं आपको धन्यवाद करता हूँ।

### Sale of tribal girls from Andhra Pradesh to Brothels in Bombay

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Madam, my special mention is regarding the sale of innocent tribal girls from Andhra Pradesh to brothel houses in Bombay by a gang. This uncivilised, barbarous and pathetic incident took place recently in Andhra Pradesh. Two tribal girls, by name, Shakuntala and Lakshmi, escaped from a brothel house in Bombay and reached native place on October 9. Their native place is Adilabad in Andhra Pradesh. They narrated their pathetic story to the 'Spot News'.

According to their statement, one year back, while they were returning to their house from the day-to-day work, one woman, by name, Asha Bai, invited them to have tea. After having tea, they became unconscious. Then these two girls were taken to Bombay to the brothel house of Lalita Bai. There, they got consciousness. This Asha Bai sold them to Lalita Bai for Rs. 10,000/-. Before that, this Asha Bai sold four more girls for Rs. 10,000/- each. The names of the girls are Shoba, Rada, Yasoda and Zarina. These six girls spent some days in the brothel house of Lalita Bai in Kamatipura Street in Bombay. Meanwhile, two girls died because of malnutrition and ill health. Later, they were shifted to the brothel house of Meera Bai in the same street in Bombay. Recently, one man went to the brothel house and these two girls, Shakuntala and Lakshmi, narrated their pathetic story to that man and requested for his help. That man came to their rescue and provided financial assistance to them. With his financial assistance and help, they escaped from the brothel house and reached their native place in Adilabad. Immediately, they went to the police station and narrated the story to the police department. But the police department did not take any care about them. Recently that Asha Bai, who sold them, has come to know about their arrival and she is sending men and threatening to kill them if they don't go again to the brothel house in Kamatipura Street in Bombay.

This may be a specific instance. So many such events are taking place in Andhra Pradesh because of poverty, especially in Adilabad district which is a tribal area. It also shows the inability of the Government in tackling the poverty situation in the tribal area. Therefore, my specific demand in this case is that these two ladies should be provided protection and they should be rehabilitated properly. With their help, the other ladies, the other girls, who are still in the brothel house, should be brought back and should be rehabilitated properly and Asha Bai and her gang should be immediately arrested and punished. The Government should keep a watch so that these do not happen in future. *(Interruptions)*. Thank you.

THE DEPUTY CHAIRMAN: Shrimati Jayanthi Natarajan. She is not here. Shrimati Bijoya Chakravarty. *(Interruptions)*

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Madam, I associate myself with the sentiments expressed by Dr. Narreddy Thulasi Reddy. Madam, as a lady Member, I have repeatedly drawn the attention of this House to the atrocities and rising crimes against women in my part of the State—Andhra Pradesh. Ever since the Congress Government has come to power, the condition of women has become pathetic. Even I, as a Member of Parliament have not had protection from the police there. False accusations have been levelled against me saying that I have been attacking the police personnel. *(Interruptions)*

THE DEPUTY CHAIRMAN: Shrimati Jayanthi Natarajan.

SHRIMATI RENUKA CHOWDHURY: She is not here, Madam.

THE DEPUTY CHAIRMAN: But her name is here in the list. Shrimati Bijoya Chakravarty.

SHRIMATI RENUKA CHOWDHURY: I associate myself with the sentiments expressed by my colleague, Dr. Reddy that this kind of atrocities on women should be stopped. *(Interruptions)*. The attitude of men has to change. *(Interruptions)*.

SHRI M. A. BABY (Kerala): Madam, this is such an important issue... *(Interruptions)*

THE DEPUTY CHAIRMAN: The Home Minister is here. *(Interruptions)*.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): There is Congress ssipping... *(Interruptions)*. Girls are not free from molestation. *(Interruptions)*.

SHRIMATI RENUKA CHOWDHURY: Are you not moved by their plight? *(Interruptions)*.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): There is Congress Government in Maharashtra; there is Congress Government in Andhra Pradesh and all these things are taking place in their regime. *(Interruptions)* It continues to be a sore... *(Interruptions)*.

SHRI M. A. BABY: It is not only a question of Congress Government... *(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: Madam, they are physically susceptible to become a victim to deadly disease like AIDS. Who is going to look after these girls after that? Will the Government give any assurance? *(Interruptions)* This is the fate of women in my State.

THE DEPUTY CHAIRMAN: Please take your seat. Fortunately, the Minister of Health and the Minister of Home Affairs, both are here. Let me have their attention.

SHRIMATI M. A. BABY: The Minister of Health should respond to this because this is such a serious problem. *(Interruptions)*

SHRIMATI RENUKA CHOWDHURY: The Minister of Health has no idea of what is happening there. *(Interruptions)*.

THE DEPUTY CHAIRMAN: Members should not make it a free place to just get up and speak. *(Interruptions)*

**SHRIMATI RENUKA CHOWDHURY:**

I want the Home Minister to give us an assurance that he will bring forward an amendment in the SIT Act whereby an act of crime against women, kidnapping of tribals and innocent girls and forcing them into prostitution will give them an insurance against a disease like AIDS. Please try to see it in correct perspective. In future, if they are infected after being kidnapped, then who will look after them? Who is going to pay for them? Being a prostitute is taboo enough. But to be taken away means your right to life has been taken away. *(Interruptions)*.

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB):** Madam, it is a serious matter. Let me find out the detail and examine the matter.

**SHRIMATI RENUKA CHOWDHURY:** Mr. Jacob, you are not competent to examine the matter.

**THE DEPUTY CHAIRMAN:** The Health Minister is there. He can also examine.

**SHRI M. M. JACOB:** This is happening in your State. *(Interruptions)*. I must get the full facts about it. *(Interruptions)*.

**SHRIMATI RENUKA CHOWDHURY:** The Health Minister is not even reacting. *(Interruptions)*.

**Delay in establishing refinery and gas cracker project in Assam**

**SHRIMATI BIJOYA CHAKRAVARTY (Assam):** Madam, first of all, I support Dr. Narreddy Thulasi Reddy and Shrimati Renuka Chowdhury for their special mention. Something should be done for women in the country.

Madam, my special mention is about delay in establishing a refinery and a gas cracker project in Assam. Both are long overdue. Defying the very spirit of the Constitution of India, all parts of this vast

country have not been equally developed and north-eastern region is a glaring example of this regional imbalance. There are three refineries in Assam having no proper facilities for utilising the vast product of oil by establishing some gas cracker projects. All the three Refineries in Assam can only do the refining of oil and rest of it is washed away. The proposed Accord Refinery has not yet been started. I urge on this floor that in the Accord Refinery there should be some proper infrastructure to build some sort of downstream project so that the vast resources may not be wasted and the gas may not be burnt down as it is being burnt in different oil fields of Assam.

The Gas Crack Project is also a long-standing demand of the Assamese people. For the last ten years the people are crying for it because if one travels from Jorhat to Dibrugarh, one will find that there is fire and fire everywhere as if some gas is burning. It is so because the gas in different oil fields is burning in this way; that is why I urge upon the Minister concerned—although he is not here at present—that steps should be taken urgently. I want to spell in the House how the gas amounting to crores of crores of rupees has been burnt down in a single oil field, not to mention of the others. In 1987-88, gas amounting to 27 crores of rupees has been burnt down, in 1988-89 gas amounting to Rs. 25 crores has been burnt down, in 1989-90 Rs. 30 crores and in 1990-91 Rs. 20 crores of gas has been burnt down. Just in a single oil field the gas amounting to more than Rs. 120 crores has been burnt down. Just like oil, gas is an exhausting material. It cannot be produced just like any other agricultural product. I will complete it in a minute. As there is no proper gas-utilising project, a huge quantity of gas has been burnt down in the country. This gas is a valuable resource not only for Assam, but for the country also. It should be utilised instead of burning it down. What we have seen in different parts of the country, in Gujarat, Bombay, Ahmedabad, is that by establishing Gas Cracker Projects the